

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 250/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: M/s Vardavinayaka Software And Engineering
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 252 (1)

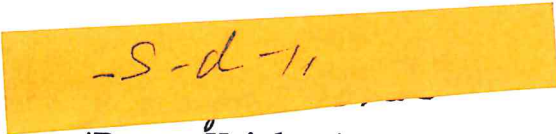
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mohd. Atif, Mr. Kumar Shivam, Advocates

For the Respondent: None

ORDER

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**